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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.C.P. NO. 293/93 in
D.A. NO. 856/89

DECIDED ON : 10.09.1993

SUDARSHAN SINGH & ORS. ... PETITIONERS

VS.

SECRETARY, MINISTRY OF WATER ... RESPONDENTS
RESOURCES & ANR.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Shri V. P. Sharma, Counsel for Petitioners

Shri P. P. Khurana, Counsel for Respondents

O R D E R (ORAL)
(BY HON'BLE MR. JUSTICE V. S. MALIMATH)

We are not satisfied that there is non-compliance with the judgment of the Tribunal having regard to the order now made on 20.8.1993 by the respondents, a copy of which has been produced before us. The direction of the Tribunal is to accord by way of rationalisation a scale of pay higher than that of Rs.425-700 to the holders of the post of Professional Assistants. The scale of pay of Rs.425-700 has been equated on the revision of pay scales with that of Rs.1400-2300. By the order now placed before us dated 20.8.1993, what has been accorded to the petitioner is the pay scale of Rs.1400-2600 with increments higher than which were available in the scale of Rs.1400-2300. In our opinion, the scale of pay now given to the petitioners by way of rationalisation is higher than the pay scale equivalent to Rs.425-700. There is, therefore, due compliance with the direction of

the Tribunal. The contention of the learned counsel for the petitioners, however, is that this is not just and proper rationalisation and that the pay scale now accorded to the petitioners is not at all higher than the earlier scale. We express no opinion in regard to the merits of the case. We are only limiting our attention to action under the Contempt of Courts Act. If the petitioners have any complaint in regard to the correctness of the rationalisation, we would like to make it clear that nothing we have said here shall come in their way agitating their rights. in appropriate proceedings.

2. With these observations, these proceedings are dropped.

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(S. R. Adige)
Member (A)

Malimath

(V. S. Malimath)
Chairman

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